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Title: Need to provide compensation to the kin of the persons died due to lightning while working under MGNREGA in Shyampur, district Howrah, West Bengal.

**SHRI SULTAN AHMED (ULUBERIA):** I would like to raise a pathetic incident occurred in my parliamentary Constituency on 10th July 2014 about 11 a.m.. . Nine MNREGA workers died after being strucked by Lightning while working. . The incident happened at Kolia Village under Baluchaturi Gram Panchayat of Shyampur in Howrah district of West Bengal. Workers were engaged under MNREGA for the development of a *Samsan*. After the incident they were taken to Uluberia Hospital where nine persons were declared dead and five persons were under treatment. All of them hail from very needy family and the deceased persons were the only earning members of their family. Government of West Bengal has announced a compensation of Rs 2 Lakh to the kin of the each deceased person.

**I urge upon the Government of India that since the work was under Central Scheme MNREGA and workers died while working, Govt. of India Should provide compensation to the kin of each family of the worker who died and injured in Shyampur, District Howrah, West Bengal.**